

OFFICE OF THE DISTRICT JUDGE, PITHORAGARH

Tele./Fax- 05964-225286

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No. 89 /Order Book-2021 Pithoragarh dated: April 16, 2021



OFFICE - MEMORANDUM

Subject: Regarding implementation of Notification No. 156/UHC/Admin.B/2021 dated 13-04-2021.

In accordance with directions issued by Hon'ble High Court of Uttarakhand, Nainital vide letter no. 2008/U.H.C./Admin.B/COVID-19/2020, dated 16 April 2021 (copy enclosed) Office-Memorandum no. 87/Order Book-2021, dated April 15, 2021 (copy enclosed) shall remain effective till 30-04-2021.

Office-Memorandum no. 88/Order Book-2021, dated April 15, 2021 (copy enclosed) passed by this office is hereby withdrawn.

Inform all concerned accordingly.


District Judge, 16/4/21
Pithoragarh.


Endorsement no. Memo/ Order Book-2021 dated as above
Copy to the following for information and necessary action:-

1. District Magistrate, Pithoragarh.
2. Superintendent of Police, Pithoragarh.
3. Chief Judicial Magistrate, Pithoragarh.
4. Secretary, District Legal Services Authority, Pithoragarh.
5. Civil Judge (Sr.Div.), Pithoragarh.
6. Civil Judge (Jr.Div.), Pithoragarh/Didihat/Gangolihat/Dharchula.
7. Judicial Magistrate, Ist Class, Pithoragarh.
8. Chief Medical Officer, Pithoragarh.
9. Officer In-charge, Record Room/Copying Department/Library, District Court, Pithoragarh.
10. Officer In-charge, Computerization, District Court, Pithoragarh.
11. Nodal Officers, e-Court Project, Judgeship, Pithoragarh.
12. District Government Counsel (Civil), Pithoragarh.
13. District Government Counsel (Criminal), Pithoragarh.
14. Prosecution Officer, Pithoragarh
15. President/Secretary, Bar Association, Pithoragarh/Didihat.
16. Chief/Senior Administrative Officers, District Court, Pithoragarh.
17. Personal Officer/Senior Personal Assistant to the District Judge, Pithoragarh.
18. Senior Personal Assistants/Personal Assistants, Judgeship, Pithoragarh.
19. Nazarat/Accounts Section, District Court, Pithoragarh.
20. Notice Boards.

By order,


Chief Administrative Officer,
District Court, Pithoragarh.

email/Regtd



Received
16.04.2021

From

Registrar General
High Court of Uttarakhand
Nainital.

To

District Judge,
Pithoragarh.

No. 2008 /U.H.C./Admn.B/COVID-19/2020, Dated: 16 April, 2021.

**Subject: Regarding implementation of Notification No.156/
UHC/Admin.B /2021 dated 13.04.2021.**

Sir,

Kindly take reference of your letter no. 249/XV-02-2019 dated 15.04.2021, whereby, information regarding officer and officials detected COVID-19 positive has been submitted to this office.

In this regard, I am directed to inform that Hon'ble Court has been pleased to direct your good self to follow the direction issued vide the Notification No.156/UHC/ Admin.B/ 2021 dated 13.04.2021 till 30.04.2021.

Your goodself is, therefore, informed accordingly.

Yours sincerely,

SEEN.

SEPRATE ORDER BE PASSED. (Dhananjay Chaturvedi)
PUT UP BEFORE HON'BLE DJ.

Dhananjay
16/04/2021
[Signature]
DISTRICT JUDGE
PITHORAGARH
16.04.2021

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